

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 174 OF 2016 &  
IA No.380 of 2016 & IA NO. 884 & 885 OF 2018**

**Dated: 9<sup>th</sup> October, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**In the matter of :**

**Gujarat Gas Ltd. .... Appellant(s)  
Vs.  
Saint Gobain Pvt. Ltd. & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.  
Mr. Piyush Joshi  
Ms. Sumiti Yadav  
Mr. Bunmeet Singh Grover

Counsel for the Respondent(s) : Ms. Rimali Batra  
Ms. Saumya Sharma  
Ms. Shruti Awasti for R.1  
  
Mr. Uttam Sharma for PNGRB/R-2

**ORDER**

List the matter for hearing on **06.12.2018.**

**(B.N. Talukdar)  
Technical Member (P&NG)**

mk/vg

**(Justice Manjula Chellur)  
Chairperson**